OFFICE ORDER

Consequent on her transfer, under Rotational Transfer Policy of CSS Officers, vide Department of Personnel & Training’s (DoPT) Order No.6/5/2016-CS-I(S) dated 09.06.2017 and on being relieved of her duties in the Staff Selection Commission, DoPT in the afternoon of 19.06.2017 vide Office Order No.A-32021/1/2011-Admn.NR dated 19.6.2017, Ms. Shashi Lekhra, Section Officer has assumed her duties in the Ministry of Corporate Affairs w.e.f. the forenoon of 20.06.2017.

2. On her appointment in the Ministry, Ms. Shashi Lekhra, Section Officer is posted in e-Governance Cell with additional charge of Competition Section, with immediate effect and until further orders.

(Riazul Haque)
Under Secretary to the Govt. of India

1. Ms. Shashi Lekhra, Section Officer, Ministry of Corporate Affairs
2. The Pay and Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, New Delhi
3. Cash Section, Ministry of Corporate Affairs, New Delhi (2 copies)
4. JS(K)/(Dir.(AK)/DS(GV)/US(ND)/US(RK)/US(ASK)
5. All other officers/Sections in the Ministry of Corporate Affairs
6. Staff Selection Commission (Kind attn.: Shri S.C.Kashyap, Under Secretary), Department of Personnel & Training, Block No.12, CGO Complex, Lodhi Road, New Delhi with reference to their Office Order No.A-32021/1/2011-Admn.NR dated 19.6.2017. It is requested that the Service Book and the LPC of the officer may be forwarded to this Ministry at the earliest.
7. The Department of Personnel & Training [Kind Attn: Shri K. Srinivasan, Under Secretary, CS-I (S)], Lok Nayak Bhawan, Khan Market, New Delhi-110 003 with reference to their Order No.6/5/2016-CS.I(S) dated 09.06.2017.
8. e-Governance cell to place it on MCA website under the ‘New Appointments’ column
9. Service Book of the Officer
10. EMD Manager-Admn.I Section
11. Guard File